

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 22<sup>nd</sup> February, 2018

**NO.LJ (B) 4/2018/90** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Smti E.Wahlang, Treasury Officer, Sub-Treasury, Mairang	<b>Within Mairang Civil Sub-Division</b>	<b>Addl.Deputy Commissioner, Mairang Civil Sub-Division, Mairang</b>
2.	Shri Enaia Savio Lakiang, Medical Health Officer (AYUSH), Mairang	- do -	- do -
3.	Shri Albert Nongrum, Medical Health Officer, (AYUSH)	- do -	- do -
4.	Shri Aibansha Dohling, Branch Mnager, Meghalaya Rural Bank, Nongkhlaw Branch	- do -	- do -

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B)4/2018/57- A,**

**Dated Shillong, the 22<sup>nd</sup> February, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya. Shillong
3. The Addl. Deputy Commissioner, I/c Mairang Civil Sub-Division, Mairang. With a request to circulate to all Officers concerned. This has a reference to M/EL (LA).14/2017-18/22, dt. 22.02.2018.
4. Personnel & A.R (A) Department.
5. Election Department.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Data Entry Operator (DEO) Law (A) Department for uploading the Notification in Law Department website.
8. Office copy.

***By order etc...,***



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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